

Petitioner. Another 4 days' time is given to the Petitioner to file rejoinder, if any, by giving copy thereof to the Respondents.

4. **List the matter on 02.09.2021.**

Sd/-
(Prasanta Kumar Mohanty)
Member (Technical) &
Adjudicating Authority
/Deka-16.08.2021/

Sd/-
(H. V. Subba Rao)
Member (Judicial) &
Adjudicating Authority